& Fertilizers Ltd., and M/s KRIBHCO, a fertilizer cooperative. M/s UVL have expressed that revival of Barauni unit by UVL is not feasible under the present policy dispensation.

Recently proposals have been received in the Government via consortium of PSUs formed by Gas Authority of India Ltd. (GAIL), Coal India Ltd. (CIL) and Rashtriya Chemical and Fertilizers Ltd. (RCF) wherein the companies have expressed their intent to put up a fertilizer plant on coal based technology at Talcher (unit of FCIL). Similar proposal has also been received from Steel Authority of India Limited (SAIL) for Revival of Sindri and by Krishak Bharti Cooperative Limited (KRIBHCO) for Revival of Ramagundam.

The interests evinced by some PSUs in the revival and detailed report with recommendations submitted by Project Advisor M/s Delloitte has been considered by ECOS on 4/8/2010. The recommendation of ECOS are under examination for decision of competent authority. At this stage, no firm time can be indicated for the implementation of revival plan of these units.

(e) The value of chemical fertilizers in thousand crore rupees being imported in the country for the last three years is given as under:-

(In Thousand Crore Rupees)

Year	Amount
2007-08	19.300
2008-09	59.850
2009-10	28.160

Unique identification system for export of pharmaceuticals

2137. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Government proposes to roll out a unique identification system for export of pharmaceuticals;
 - (b) if so, the details thereof; and
 - (c) by when it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Ministry of Commerce & Industry (Department of Commerce) has informed that, in the wake of motivated campaign in the international media about export of spurious drugs from India, consultations are being held with the industry to adopt suitable tracing and tracking technologies to establish genuineness of drugs manufactured in India. Many manufacturers/exporters are using such technologies.

Damage to foodgrains

2138. SHRI MAHENDRA MOHAN:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has sent a central team to various States to ascertain the exact position of foodgrains which are lying in the open;
 - (b) if so, the reports of the central team;
- (c) whether based on findings of the inspection team, Government has proposed action against several FCI officials; and
- (d) if so, the details thereof and further steps proposed to protect the foodgrains from damage?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes Sir, a team from Department of Food & Public Distribution was deputed to inspect storage situation of foodgrains in FCI Depots at Hapur (Ghaziabad), Orai (Jalaun) and Harduaganj (Aligarh) in Uttar Pradesh. The team has observed damage to wheat stocks at these depots.

Subsequently, Central teams have also inspected storage situation of wheat in two districts each in Punjab and Haryana. The teams noticed damages to foodgrain stocks due to flood/rains at Bani in Sirsa district and Ismaliabad in Kurukshetra district, Haryana and at four storage centres in Sangrur district and four storage centres in Ferozpur district of Punjab.